

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

47. C.P. 1463/MB/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - Ansuya M Mehta
V/s
Zenth Birla (India) Ltd

Section: 73(4) of Companies Act, 2013

ORDER

C.P.1463/MB/2019: - Ms. Chetana M Mehta appeared for the Petitioner. None appeared for the Respondent. Registry is directed to issue court notice to the Respondent and directing them to come present on the next date of hearing either in person or through authorized representative, failing which the matter will be heard ex-parte. List this matter on **04.01.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)